

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO.2588  
TO BE ANSWERED ON 12<sup>th</sup>MARCH 2018**

**Incidents of Assault on Teachers**

**2588. SHRI B. SENGUTTUVAN:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the rising incidents of vengeful and vindictive assault on the teachers indulged in by the student community which reflect badly on the moral values of our society and if so, the details thereof;
- (b) the statistics relating to physical attacks on the teachers and the reasons therefor, State/UT-wise;
- (c) whether the Government has under consideration any proposal to enact a special law to ensure the workplace safety of the teachers and if so, the details thereof;
- (d) whether the Ministry has any proposal to organize counseling for teaching staff and the students at regular intervals in the educational institutions where this sort of incidents occur and if so, the details thereof; and
- (e) the other proactive steps taken by the Ministry to ensure that the teaching faculty are protected from physical attacks at the hands of the students?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a) and (b) : Sporadic and isolated incidents of assault and intimidation of teachers are often reported in print and electronic media. However, education, being a subject in the Concurrent List of the Constitution and a substantial majority of schools being under the jurisdiction of the State/Union Territory and given the fact that the law and order is a State subject, it is for the respective State/UT Governments to take appropriate measures for the safety and security of their teachers. As per the Right of Children to Free and Compulsory Education (RTE) Act, 2009, the 'appropriate Government' is defined as the State or the UT Government in whose territory a school is located. The

recruitment and service conditions of teachers are in the domain of respective State Governments/UT Administrations. Any complaint or incident of students attacking the teachers, as and when received, is referred to the concerned State/UT Government for taking appropriate action as per the law. The Ministry of Human Resource Development does not keep record of such incidents at central level.

(c): No such proposal is under consideration of the Government.

(d): The Central Board of Secondary Education (CBSE) affiliated schools are already having provision for appointment of Counselor (Health and wellness teacher). As per Rule 53.5 of Affiliation Bye-Laws, every Secondary and Senior Secondary School shall appoint a counselor in the school. The CBSE has issued a circular dated 10/02/2008 to all its affiliated schools regarding appointment of Counselor.

(e): The National Council of Educational Research and Training (NCERT) textbooks prescribe themes and examples related to moral conduct across the subject areas and across the various stages of school education in the syllabi and textbooks for classes I - XII as a follow-up of the National Curriculum Framework- 2005. NCERT has brought out a Value Education Framework entitled "Education for values in schools - A framework" which provides guidelines to schools to identify their priorities of values and plan their actions accordingly. NCERT has developed a Resource Book for teachers called 'Ways to Peace'. CBSE has also taken a number of measures to ensure inculcation of values in the school children. The Board has developed a Values Education Kit for the schools. The CBSE has also introduced Life-Skills education in the schools affiliated to it in the year 2003 which promotes inculcation of Values.

Further, 'Chintan Shivir' was organized by the Ministry of Human Resource Development in November, 2017 to discuss six theme areas relevant to school education - one of which was "Value Education". During the Shivir, deliberations with Non-Government Organisations (NGOs) were held. A Roadmap to value education was developed in the form of 40 page document based on the recommendations made during the Shivir. The recommendations of the Chitan Shivir point at integrated values at all levels of school education and the complete fabric of the school thereby creating a school ethos conducive to holistic development of the child. The role of school administrators, teachers, parents and community is kept at the core of value inculcation. The importance of inculcating values in teachers at pre-service and in-service training is also part of the roadmap.

\*\*\*\*\*